## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.116/ BB/2017	-	For complianc e of objections	Pvt. Ltd.	

SL.	NAME (IN CAPITAL)	SIGNATURE		
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
	ADITIA PAJEL	Respondent	1 Stephen R	
	0,526,1956,03	res per service of the service of th	1200 July	

## ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. She has filed objections. For hearing as a last chance list it on 11/01/2018.

Member (T)

Member (J)